

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-34/2020/11813 /A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Bobita Kshetry,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati, the 13 December, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(BN) 4369 dtd. 12.12.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 18.12.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 18.12.2024 till the morning of 19.12.2024,** has been granted. The next senior most Judicial Officer available at the station shall remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-34/2020/11814 /A, dated

Copy to:

1. The Project Manager, Gauhati High Court.

Ch
13/12/2024
REGISTRAR (VIGILANCE)
Antee